are expected to be completed within a year. Some more time will be taken for other works. It is not possible to estimate the expenditure at this stage. The estimates a>re under examination.]

श्री नवाव सिंह चाँहान : क्या इसपर जो खर्चा होगा उसको अर्कले भारत की केन्द्रीय सरकार ही वहन करंगी या नेपाल की सरकार भी ?

श्री जवाहरलाल नंहरू : जाहिर हैं कि नैपाल के अन्दर जो बातें होंगी उसमें नेपाल सरकार का काफी खर्चा होगा और भारत सरकार भी **हैं** यार हैं उसमें मदद करने के लिये। जो भारत की तरफ होगा उसका खर्चा या भारत सरकार का या उत्तर प्रदेश की सरकार का होगा ?

مولانا ایم فاروقی: کما آنویمل بائم منستر صاحب اسے صاف فومائیہ گے که جب یه هدوستان مین نهین ھے تو وہاں نجھ بنانے کے سلسلے میں یا روپیہ خرچ کرنے کے ملسلے میں هم سے بات دونے کا کیا تعلق

मिलाना एम० फारूकी : क्या आनरीवल प्राइम मिनिस्टर साहव इसे साफ फरमायेंगे कि जब यह हिन्दुस्तान में नहीं हैं तो वहां कुछ बनानं के सिलसिले में या रुपया खर्च करने के सिलसिल में हमसे बात करने का इया ताल्लूक हैं?]

थी जवाहरलाल नेहरू : यह हिन्दुस्तान की सरहद के उस पार जगह हैं और उस मुकाम के लिये यह समभा जाता है कि गाँतम बुद्ध की पँदाइश का मुकाम हैं। चुनाचे उस मुकाम पर खास जार से यह खबाल था कि वहां एक पार्क बनाया जाय । ज्यादा तर हमारा खर्चा तां नेपाल की सरहद तक सडकों का हैं क्योंकि गैर मूल्क के लोग अवसर वहां जाते हैं और उनको जाने में दिवकत होते हैं।

RAW FILM FACTORY IN MYSORE STATS

- \*275. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) whether a Raw Film factory is proposed to be set up in Mysore
- (b) if so, what is its estimated capacity;
- (c) whether any assistance is proposed to be given by the Central Government to assist the establishment of that factory; if so, what?

THE MINISTER FOR INDUSTRIES (SHRI N. KANUNGO): (a), (b) and (c). Government had heard of such a proposal some years back. We have no information about any such proposal

SHRI M. VALIULLA: May I know, Sir, if there are any proposals to start this industry in India?

SHRI N. KANUNGO: No, Sir.

SHRI H. C. DASAPPA: Is it not a fact that India is the second largest consumer of raw films in the world?

SHRI N. KANUNGO: I cannot say if India is the second or third, but we do consume a large quantity of it.

SHRI H. C. DASAPPA: If private enterprise is not coming forward, why should not the Government think of sponsoring this industry?

MR. CHAIRMAN: That is a suggestion for action.

SHRI H. C. DASAPPA: Is there any proposal from any other State to start this industry?

SHRI N. KANUNGO: No.

SHRI H.C. DASAPPA: Is it not a fact that the Uttar Pradesh Government is thinkinj? of starting this industry?

<sup>†</sup>Hindi transliteration.

SHRI N. KANUNGO: We have no knowledge.

## INDIA'S CONTRIBUTION TO BANDUNO CONFERENCE

- ♦276. SHRI M. GOVINDA REDDY: Will the PRIME MINISTER be pleased to state:
- (a) whether any contribution has been made by India towards the expenses of the Bandung Conference; and
  - (b) If so, how much?

DEPUTY MINISTER EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) and (b). No. Our share of the expenses will be paid as soon as the accounts are finalised by the Conference Secretariat. However, it is anticipated that each sponsoring country will be required to pay rupiahs eight lakhs (Indonesian), which is equivalent to Rs. 3,33,000.

## **OPERATION OF AIR SERVICE BETWEEN** LISBON AND GOA

- ♦277. SHRI M. GOVINDA REDDY: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that Portuguese Air Lines Service will be started soon between Lisbon and Goa: and
- (b) if so, whether consent of the Government of India has been taken for the purpose?

DEPUTY MINISTER EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) There does not appear to be any regular air service between Lisbon and Goa. But according to reports the Portuguese have had since the beginning of August 1955 several non-scheduled nights between Karachi and the Portuguese enclaves in India.

(b) As they do not overfly Indian territory the question «f our consent does not arise.

SHRI M. GOVINDA REDDY: May I know if these crafts, have to fly over Indian territory or Indian territorial waters and if so, whether they have to obtain the consent of the Government of India?

to Ouestions

SHRT ANIL K. CHANDA: They da not overfly our territories. Of course, I think they overfly our territorial waters; but I am not aware whether permission is needed to overfly territorial waters.

SHRI BHUPESH GUPTA: May I Know, Sir, if they overfly our territorial waters that is the same as flying over our territorieswhether the Portuguese authorities have sought permission and if so, what have the Government done with regard to this matter?

SHRI JAWAHARLAL NEHRU: The territorial waters of a country extend to very short distance from the land area.

SHRI BHUPESH GUPTA: Three miles.

SHRI JAWAHARLAL NEHRU: Yes, three miles. I may mention that this matter is under consideration, as to how far that limit should remain there, or should be extended, not because of this particular matter, but generally speaking. But normally speaking, no foreign craft is likely to fly within three miles. It is conceivable they might touch this three-mile limit, but it is very difficult to be certain about that limit. One cannot take any action on the off-chance of any craft coming within the three-mile limit.

SHRI V. K. DHAGE: May I know if the Portuguese authorities get any kind of service from the Bombay airport?

SHRI ANIL K. CHANDA: No, Sir.

SHRI JAWAHARLAL NEHRU: What kind of service does the hon;. Member mean?